

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 119 OF 2016 & IA NOS. 668 & 674 OF 2016**  
**AND**  
**APPEAL NO. 277 OF 2016 & IA NO. 572 OF 2016**

**Dated: 30<sup>th</sup> May, 2018**

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**APPEAL NO. 119 OF 2016 & IA NOS. 668 & 674 OF 2016**

**In the matter of:**

**Adani Power Rajasthan Ltd. ... Appellant(s)**  
**Vs.**  
**Rajasthan Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. S. Venkatesh  
Mr. Pratyush Singh  
Mr. Vikas Maini

Counsel for the Respondent(s) : Mr. R. K. Mehta  
Ms. Himanshi Andley for R-1  
  
Mr. Anand K. Ganesan  
Ms. Neha Garg for R-2 to 4

**APPEAL NO. 277 OF 2016 & IA NO. 572 OF 2016**

**In the matter of:**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... Appellant(s)**  
**Vs.**  
**M/s Adani Power Rajasthan Ltd. & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Amit Kapur  
Ms. Abiha Zaidi  
Mr. S. Venkatesh  
Mr. Pratyush Singh  
Ms. Alvia Ahmed for R-1  
  
Mr. R. K. Mehta  
Ms. Himanshi Andley for R-2

**ORDER**

We have heard learned counsel for the parties.

List these matters for further hearing on **31.05.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

*ts/mk*

**(I.J. Kapoor)**  
**Technical Member**